

OA No. 932/05

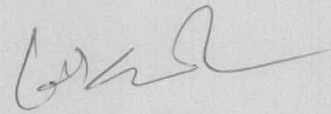
07.10.2005

Hon'ble Mr. K.B.S. Rajan, JM

For Applicant - Sri S. Narain

For Respondents - Sri A. Dwivedi brief
holder of Sri S.
Singh

Applicant's counsel at the time of
mentioning submitted that this OA has
become infructuous. Hence this OA is
dismissed as having become infructuous.



JM

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